

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1202
TO BE ANSWERED ON 24.07.2017**

World Class University

**†1202. SHRI NATUBHAI GOMANBHAI PATEL:
DR. P. VENUGOPAL:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to establish world class universities across the country;
- (b) if so, the time by which it is likely to be done indicating their locations and the criteria for selection and top universities in the country;
- (c) whether it is a fact that the Government is expected to seek collaboration with leading international universities to set up its own world class institutions and if so, the details thereof; and
- (d) whether it is also a fact that the Government is considering to develop existing 20 higher educational institutions as Institutions of Eminence instead of developing all 20 new institutions and if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (d): Yes, Madam. There is a proposal for providing a Regulatory Architecture enabling 10 public and 10 private Institutions to emerge as World Class Teaching and Research Institutions which are proposed to be named as 'Institutions of Eminence'. Accordingly, the Ministry of Human Resource Development, in consultation with University Grants Commission (UGC) has formulated draft UGC (Declaration of Government Educational Institutions as Institutions of Eminence) Guidelines, 2017 for public institutions and draft UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private institutions. The entire scheme of setting up / upgrading 10 public and 10 private Institutions as 'Institutions of Eminence' is under consideration of the Government. The time-line, location, criteria for selection and identification of the Institutes as 'Institutions of Eminence' shall be prepared after the approval of the Government and notification / issuance of the Regulations and the Guidelines.
